

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURTS, NEW DELHI.

32846-32870

No...../C.A./South /Saket .

New Delhi, Dated: 14/11/2022

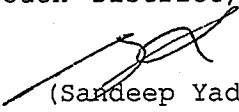
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This Notice is issued with the prior approval of ld. Principal District & Sessions Judge, South District, Saket Court, New Delhi.


(Sandeep Yadav)
Officer Incharge
Copying-Agency (S)
Saket Courts, N.D.

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1. PS to Ld. District & Sessions Judge (South), Saket Courts, New Delhi.
2. PS to Ld. District & Sessions Judges, Central & West (THC), East, North East & Shahdara (KKD), New Delhi (PHC), North West & North, (Rohini), South East (Saket), South West (Dwarka) with request to get the above notice displayed on the Notice Board and other conspicuous places of public notice in their respective District Court Complex.
3. The Secretary, Bar Association at Saket, Rohini, THC, PHC, Dwarka, KKD Courts, Delhi/New Delhi with request to have the above notice displayed at the Notice Board and other conspicuous places.
4. The AO(J)/Incharge, Care Taking Branch, Saket Court Complex, New Delhi to get the above notice displayed at Notice Board and other conspicuous places.
5. The Branch In-Charge/PRO, Facilitation Centre, Rohini Courts to display the above notice at Notice Board/prominent place of Facilitation Centre.
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(Sandeep Yadav)

Officer In-charge,

Copy Agency, South District.

Saket Courts complex, New Delhi.